

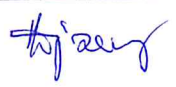
11. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.180/252/HDB/2017
NAME OF THE COMPANY	Mackel Components Pvt Ltd
NAME OF THE PETITIONER(S)	Mankel Components Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Dhanamjay Reddy	PCS	L. d. bala@gmail.com	
		9949938187	

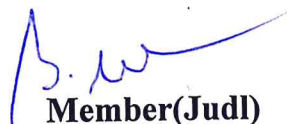
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. L. Dhanamjay Reddy, Learned PCS for the Appellant,
None appeared for the Respondent. RoC report received.

Orders Reserved.


Member(Judl)